

**GOVERNMENT OF INDIA
MINISTRY OF HUMAN RESOURCE DEVELOPMENT
DEPARTMENT OF SCHOOL EDUCATION AND LITERACY**

**LOK SABHA
STARRED QUESTION NO. 219
TO BE ANSWERED ON 9TH MAY, 2016**

Funds for Shiksha Abhiyans

***219. SHRI CHANDU LAL SAHU:**

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) the details of funds allocated and spent/unutilized by the State Government in implementing the Sarva Shiksha Abhiyan, Rashtriya Madhyamik Shiksha Abhiyan and strengthening Teachers Training Institutes respectively during the last three years, State/UT-wise and year-wise;

(b) the number of States which have not submitted utilization certificates pertaining to the above mentioned programmes for more than four months; and

(c) the steps taken/being taken by the Government to improve efficient and better utilisation of funds by the States/UTs on the said programme?

ANSWER

**MINISTER OF HUMAN RESOURCE DEVELOPMENT
(SMT. SMRITI ZUBIN IRANI)**

(a) to (c): A Statement is laid on the Table of the House.

STATEMENT REFERRED TO IN REPLY TO PARTS (a) TO (c) OF LOK SABHA STARRED QUESTION NO. 219 TO BE ANSWERED ON 9th MAY, 2016 ASKED BY SHRI CHANDU LAL SAHU REGARDING FUNDS FOR SHIKSHA ABHIYANS

(a): State/UT-wise and year-wise details of funds allocated and released to the State Governments and UT Administrations and amount spent in implementing the Sarva Shiksha Abhiyan (SSA), Rashtriya Madhyamik Shiksha Abhiyan (RMSA) and Teacher Education (TE) are at Annexures IA, IB and IC respectively.

(b): Utilisation Certificates (UCs) pertaining to SSA scheme have been received from all States and UTs, except Telangana, for the releases made upto the year 2014-15. A total of 18 States/UTs under RMSA and 24 States/UTs under TE have not submitted their UCs for the releases made up to 2014-15, details of which are given at Annexure IIA and II-B respectively. UCs for the releases during the year 2015-16 have not become due yet.

(c): Allocation of outlays of the States under SSA, RMSA and TE are made on the basis of the approved Annual Work Plan and Budgets (AWP&Bs) prepared by States based on their requirements. Funds are released to States/UTs as per the approved AWP&B for each year in two or more installments, depending on the State/UTs opening balance, release of commensurate State Share, pace of expenditure, submission of audit reports and other such criteria laid down in the respective scheme.

SSA has a fairly intensive Financial Management System, which includes annual audit by Chartered Accountants empanelled with the Comptroller and Auditor General (CAG) of India, concurrent financial review by the Institute of Public Auditors of India (IPAI) as well as a system of internal audit. SSA conducts Quarterly Review Meetings with Finance Controllers of all States/UTs for monitoring the optimum utilisation of funds.

For effective implementation of RMSA, besides regular monitoring of physical and financial progress of approved interventions through monthly reports, periodic review meetings, scrutiny of audit reports etc, capacity building of States/UTs is taken up through orientation workshops etc.

Under TE, for better utilization of Central assistance released to the States/UTs, all States/UTs have been requested to submit UCs in time.

As a part of the monitoring mechanism, Joint Review Missions comprising, inter alia, independent experts cover all States by rotation and review implementation of these Centrally sponsored schemes.

ANNEXURE-IA REFERRED TO IN REPLY TO PART (a) OF LOK SABHA STARRED QUESTION NO.219 TO BE ANSWERED ON 9th MAY, 2016 ASKED BY SHRI CHANDU LAL SAHU REGARDING FUNDS FOR SHIKSHA ABHIYANS

Sarva Shiksha Abhiyan

(Rs. in Lakh)

Sl. No.	Name of the State	2013-14			2014-15			2015-16		
		Allocation (including State share)	Release of Central Share	Expenditure (including State share)	Allocation (including State share)	Release of Central Share	Expenditure (including State share)	Allocation (including State share)	Release of Central Share	Provisional Expenditure (including State share) up to 31.12.2015
1	Andhra Pr.	308847.62	174715.39	281301.52	286775.47	154566.68	220151.96	211606.15	66810.81	124988.95
2	Arunachal Pr.	30348.81	19261.85	27951.01	41573.46	33607.83	35417.42	35864.48	18179.44	17397.18
3	Assam	160590.30	131820.73	111710.54	180927.56	97782.17	154779.39	168215.67	100464.64	74951.67
4	Bihar	693581.77	261013.11	464515.23	802157.80	216336.05	549982.34	738714.81	251557.33	310679.82
5	Chhattisgarh	162588.24	76699.64	140262.60	146266.71	92705.34	170940.10	214934.28	62219.70	114059.09
6	Goa	2451.22	1333.57	2122.60	2577.08	1310.38	2301.07	2423.75	813.58	1045.20
7	Gujarat	137400.94	80559.63	110874.10	140821.83	78476.48	126367.05	197359.78	61563.82	132768.29
8	Haryana	74277.14	35088.42	62677.23	93301.66	42110.65	77111.15	112058.25	34501.21	32505.46
9	Himachal Pr.	21505.39	11453.10	19799.95	25065.25	12547.30	22157.43	34533.84	12139.13	15318.39
10	J & K	167731.59	89143.50	111710.53	178530.32	51276.51	68657.21	237195.26	129980.55	130323.80
11	Jharkhand	130241.50	45010.71	81742.33	193794.50	75775.18	130830.03	164930.30	55863.31	104988.10
12	Karnataka	118216.08	65371.33	91639.05	133978.35	66213.52	103546.41	154580.82	41759.33	72891.55
13	Kerala	40294.21	20800.66	40560.00	43109.17	21844.02	27164.26	41200.40	12858.86	16659.46
14	Madhya Pr.	369535.47	200408.56	342673.13	449489.52	149094.91	275475.85	460633.51	160197.85	175946.42
15	Maharashtra	141693.55	65653.65	103800.01	143914.77	58288.54	119545.19	157494.84	41225.28	69850.94
16	Manipur	29552.96	13193.93	21941.80	32181.27	21465.80	23629.08	32202.78	18355.46	8555.72
17	Meghalaya	40028.62	28340.86	32342.29	40632.71	20404.51	26368.72	28572.45	16626.96	16204.75
18	Mizoram	19302.59	10657.69	12842.05	21046.25	14739.69	13034.86	20723.49	9437.51	9735.25
19	Nagaland	22171.50	15803.02	17151.36	29834.27	20568.72	15350.76	31401.22	8739.53	4874.01
20	Odisha	159217.27	73956.08	108390.20	192326.54	66695.31	137715.57	232170.16	82081.65	92978.94
21	Punjab	73953.65	38323.72	64292.06	85356.37	36215.98	64378.84	98473.90	30003.82	54101.14
22	Rajasthan	337217.81	242488.70	354100.45	483635.95	248041.55	425261.03	502613.61	193462.09	317864.54
23	Sikkim	6057.08	4195.08	4551.71	6057.89	4526.13	4819.66	6120.57	4054.36	2994.19
24	Tamil Nadu	152945.36	96827.48	178541.42	198987.49	135819.79	178546.68	232915.02	82111.73	89277.20
25	Telangana	-	-	-	195982.92	81406.88	104426.68	166734.42	21776.01	46887.07
26	Tripura	20128.42	15991.09	19083.48	23075.82	19800.13	21878.04	26134.95	16956.97	14346.05
27	Uttar Pradesh	917830.57	466698.04	848713.69	882045.88	449867.53	780113.36	1513952.24	505434.30	563368.03
28	Uttarakhand	40428.97	22043.51	36494.51	51885.58	22880.56	37138.60	58173.09	22588.40	28141.21
29	West Bengal	362860.28	153196.42	284664.48	476627.83	97240.30	250940.93	429479.85	84679.41	85290.09
30	A & N Islands	1385.28	612.35	733.46	1031.98	147.21	609.12	895.45	359.46	299.78
31	Chandigarh	5803.19	3009.26	5179.60	6909.78	3893.53	6436.30	5968.24	3521.81	4525.11
32	D.&N. Haveli	1426.45	927.19	1200.73	1795.04	911.74	1987.09	2141.03	594.91	900.63
33	Daman & Diu	433.80	145.54	365.43	633.70	72.77	434.56	603.55	78.38	53.55
34	Delhi	20600.30	8322.82	10211.77	20290.53	6223.73	12432.94	19202.29	7293.80	5645.21
35	Lakshadweep	290.69	0.00	183.84	291.05	58.83	448.88	311.82	139.87	84.05
36	Pondicherry	806.34	443.19	428.13	814.13	100.00	607.62	762.67	583.14	501.72
	Total	4771744.96	2473509.82	3994752.29	5613726.43	2403016.25	4190986.17	6341298.94	2159014.41	2741002.56

Note: Expenditure shown above is against receipts from Central release, State share release, Finance Commission Award and Miscellaneous incomes, if any.

ANNEXURE-IB REFERRED TO IN REPLY TO PART (a) OF LOK SABHA STARRED QUESTION NO.219 TO BE ANSWERED ON 9th MAY, 2016 ASKED BY SHRI CHANDU LAL SAHU REGARDING FUNDS FOR SHIKSHA ABHIYANS

Rashtriya Madhyamik Shiksha Abhiyan

(Rs. in lakh)

Sl. No.	Name of the State	2013-14			2014-15*			2015-16*		
		Allocation (including State share)	Release of Central Share	Expenditure (including State share)	Allocation (including State share)	Release of Central Share	Expenditure (including State share)	Allocation (including State share)	Release of Central Share	Provisional Expenditure (including State share) up to 31.03.2016
1	ANDAMAN AND NICOBAR ISLANDS	157.09	0.00	85.70	258.97	65.00	60.45	168.73	158.06	219.26
2	ANDHRA PRADESH	50354.49	19869.00	39586.64	25427.62	8671.00	41744.79	26761.69	27182.77	39381.64
3	ARUNACHAL PRADESH	1946.76	0.00	2691.33	1014.36	137.57	358.36	5895.16	3626.43	767.55
4	ASSAM	11773.93	7062.00	8339.52	9075.00	15981.06	19170.15	36674.03	16261.66	27290.61
5	BIHAR	27580.08	6884.90	58201.33	9988.41	14484.50	40525.85	12580.38	3601.01	26739.13
6	CHANDIGARH	182.26	22.00	97.27	176.83	181.20	296.96	316.39	117.65	282.43
7	CHHATTISGARH	12270.91	18693.36	60801.35	16416.99	19018.66	21019.85	20528.39	22917.78	24345.08
8	DADRA AND NAGAR HAVELI	109.67	36.00	239.07	290.24	49.80	77.39	79.12	207.00	139.16
9	DAMAN AND DIU	120.77	180.14	106.68	112.47	51.44	88.51	218.41	77.94	79.43
10	DELHI	4370.44	443.43	745.52	3126.04	2114.07	2100.29	2610.05	1952.97	3602.15
11	GOA	324.58	104.30	176.06	919.36	323.15	296.23	1009.11	229.15	457.47
12	GUJARAT	18048.12	0.00	8081.38	3436.95	9600.80	17041.01	10214.86	12238.29	17394.89
13	HARYANA	31598.26	7204.27	14755.76	40342.81	15018.76	20400.64	52724.73	7726.57	42404.81
14	HIMACHAL PRADESH	5353.05	11244.12	20565.65	17820.28	3609.39	11410.12	13349.86	12552.07	17031.54
15	JAMMU AND KASHMIR	21790.31	13578.00	19463.37	45569.88	11544.16	12716.27	12083.54	9614.42	24537.33
16	JHARKHAND	29299.00	11883.00	663.69	6312.51	11120.31	28276.63	4758.41	7753.04	23616.72
17	KARNATAKA	15951.31	12883.00	18363.11	14856.32	30351.27	34820.53	21701.92	20968.84	50913.83
18	KERALA	7903.00	1719.00	6642.30	7538.93	3991.25	6391.43	6588.92	10247.22	6385.43
19	LAKSHADWEEP	23.27	0.00	20.60	16.82	2.12	0.00	23.72	9.79	19.11
20	MADHYA PRADESH	34879.11	52455.38	56566.12	44867.75	21010.77	51749.33	99632.62	28340.93	32799.50
21	MAHARASHTRA	4294.48	768.13	2260.74	11272.76	23451.85	26547.82	23415.37	20180.33	9828.32
22	MANIPUR	5092.14	3928.55	3546.74	5303.43	6242.42	4243.31	7472.36	5093.41	6052.99
23	MEGHALAYA	1791.19	340.92	292.64	1260.87	58.62	983.22	969.28	40.08	819.88
24	MIZORAM	4358.58	3945.04	5591.78	3171.31	2802.65	5541.64	2648.03	2080.48	3434.73
25	NAGALAND	4276.97	506.47	1502.58	1335.18	363.88	508.80	1122.78	5326.42	2198.91
26	ODISHA	15280.69	26553.62	80761.66	28263.84	20100.26	26637.22	32437.23	19870.99	29567.89
27	PUDUCHERRY	261.41	716.60	180.01	410.85	75.43	934.01	259.58	152.56	521.95
28	PUNJAB	18522.13	9260.38	3504.90	15527.38	9938.55	5540.95	19781.65	4482.69	27045.20
29	RAJASTHAN	24993.60	26714.00	11954.48	24060.61	34421.25	65529.73	79477.38	37129.87	108384.74
30	SIKKIM	4099.29	862.22	308.19	1864.90	1118.81	1624.96	2152.91	1661.22	1645.38
31	TAMIL NADU	54930.36	35936.40	45830.12	41331.10	33364.51	41448.05	58525.62	31471.84	75679.59
32	TELANGANA	2040.00	0.00		19041.91	8289.07	27599.32	27753.52	20008.10	32387.39
33	TRIPURA	2902.07	2365.62	3035.90	4120.84	599.04	6054.44	3404.90	910.28	3390.26
34	UTTAR PRADESH	9275.39	9680.00	20059.82	14822.61	14228.11	23531.91	67686.95	13150.00	31361.19
35	UTTRAKHAND	13873.23	7571.60	15322.04	16712.16	5825.84	14798.24	8983.63	4330.77	11036.62
36	WEST BENGAL		76.52	12.41	18087.16	10743.70	4460.91	10813.56	2909.39	20314.94
	Total	440027.91	293487.97	510356.46	454155.43	338950.27	564529.29	674824.79	354582.02	702077.02

* Note: Budget allocation, releases and expenditure under RMSA includes Information Communication & Technology (ICT), Inclusive Education for Disabled at Secondary Stage (IEDSS), Girls Hostel and Vocational Education (VE) as components w.e.f. 2014-15.

ANNEXURE-IC REFERRED TO IN REPLY TO PART (a) OF LOK SABHA STARRED QUESTION NO.219 TO BE ANSWERED ON 9th MAY, 2016 ASKED BY SHRI CHANDU LAL SAHU REGARDING FUNDS FOR SHIKSHA ABHIYANS

Teacher Education

(Rs. in lakh)

S. No.	Name of State	2013-14			2014-15			2015-16		
		Allocation (including State share)	Release of Central Share	Expenditure (including State share)	Allocation (including State share)	Release of Central Share	Expenditure (including State share)	Allocation (including State share)	Release of Central Share	Provisional Expenditure (including State share) up to 31.03.2016
1	Andhra Pradesh	830.08	169.00	830.08	1456.71	1558.35	711.8	1089.55	408.57	UC awaited
2	Arunachal Pradesh	845.09	519.24	409.05	726.64	843.69	726.63	891.11	379.70	UC awaited
3	Assam	3763.47	3531.45	3531.45	5450.11	1485.98	2892.73	4196.78	3436.53	1888.55
4	Bihar	659.35	1892.3	312.61	2901.52	417.705	0.00	282.90	1534.50	UC awaited
5	Chhattisgarh	1211.65	1231.43	1104.39	1008.54	1008.54	1008.54	1196.58	448.72	UC awaited
6	Goa	849.81	529.28	525.75	475.40	428.859	421.05	172.99	470.05	UC awaited
7	Gujarat	2785.62	4187.56	2785.6	3573.57	3021.72	2939.38	3788.14	920.42	UC awaited
8	Haryana	3497.83	3349.77	3349.77	4550.39	3079.621	3764.25	5827.70	3444.29	2185.39
9	Himachal Pradesh	876.11	97.74	876.11	1415.41	1583.81	707.7	2082.60	270.00	UC awaited
10	Jammu & Kashmir	1875.88	1547.47	1050.43	0.00	0.00	0.00	3909.82	1581.39	UC awaited
11	Jharkhand	0.00	0.00	0.00	465.11	271.15	0.00	218.40	0.00	UC awaited
12	Karnataka	3466.66	4042.02	3466.66	3878.69	0.00	2914.47	4637.31	6386.78	UC awaited
13	Kerala	1780.65	1368.425	1587.63	2228.42	1325.91	1647.12	2591.80	2064.17	UC awaited
14	Madhya Pradesh	3187.77	2800.93	2422.96	2166.29	2901.495	1891.59	4417.90	1175.01	UC awaited
15	Maharashtra	2425.08	2009.52	1990.69	2855.68	3816.71	2158.53	3710.47	813.58	UC awaited
16	Manipur	870.65	1274.26	870.65	4303.73	2139.5	2139.5	1170.08	2046.00	585.04
17	Meghalaya	717.3	358.65	717.3	1710.76	245.63	245.63	559.88	415.69	251.95
18	Mizoram	1624.8	1553.24	1553.24	1640.18	820.09	1640.18	2860.02	4443.23	1287.01
19	Nagaland	1583.50	374.51	1583.5	1576.54	3535.3	1576.5	4484.27	2584.26	871.29
20	Odisha	1500.70	0.00	1500.70	2090.03	3250.77	1863.24	3685.36	1923.84	UC awaited
21	Punjab	1394.2	1265.73	1132.07	1782.59	1314.21	1554.57	2246.21	1347.73	842.33
22	Rajasthan	3341.11	4051.41	3043.5	5148.95	2238.03	3520.43	7025.33	5007.27	1921.03
23	Sikkim	359.1	405.353	359.1	446.73	318.28	302.99	508.32	121.46	236.11
24	Tamil Nadu	3056.26	4116.98	2829.58	4826.20	4597.77	3697.3	5206.55	2404.01	UC awaited
25	Tripura	0.00	0.00	0.00	2748.66	876.69	0.00	267.17	0.00	UC awaited
26	Uttar Pradesh	8844.88	6329.65	5826.39	6199.55	5413.05	3987.28	8745.09	2023.03	3279.41
27	Uttarakhand	2094.89	1715.699	1763.09	3185.88	1173.77	1879.73	4183.04	2387.79	UC awaited
28	West Bengal	862.5	599.01	862.5	927.92	414.04	0.00	659.97	0.00	UC awaited
29	NCT of Delhi	1594.22	1159.79	1594.22	1464.87	1490.06	1306.51	1886.35	605.21	707.38
30	Puducherry	75.40	78.18	78.58	93.14	204.27	195.4	172.75	80.79	62.58
31	A & Nicobar	26.17	13.58	0.00	99.44	24.475	11.18	0.00	0.00	UC awaited
32	Telangana	0.00	0.00	0.00	0.00	0.00	0.00	863.03	80.00	UC awaited
33	Chandigarh	0.00	0.00	0.00	0.00	0.00	0.00	12.95	4.80	4.80
	Total	56000.73	50572.18	47957.60	71397.65	49799.48	45704.23	83550.42	48808.81	14122.87

Note: Proposals from D&N Haveli, Daman & Diu and Lakshadweep have not been received till now

ANNEXURE II-A

ANNEXURE-IIA REFERRED TO IN REPLY TO PART (b) of LOK SABHA STARRED QUESTION NO. 219 TO BE ANSWERED ON 9th MAY, 2016 ASKED BY SHRI CHANDU LAL SAHU REGARDING FUNDS FOR SHIKSHA ABHIYANS

Rashtriya Madhyamik Shiksha Abhiyan

Sl. No.	State	Number of Utilization Certificate pending (up to 2014-15)
1.	Andhra Pradesh	13
2.	Arunachal Pradesh	10
3.	Bihar	5
4.	Dadra & Nagar Haveli	3
5.	Daman & Diu	1
6.	Delhi	1
7.	Haryana	3
8.	J&K	12
9.	Karnataka	12
10.	Madhya Pradesh	12
11.	Maharashtra	3
12.	Meghalaya	2
13.	Puducherry	6
14.	Sikkim	8
15.	Tamilnadu	2
16.	Tripura	6
17.	Uttar Pradesh	2
18.	West Bengal	1
	Total	102

**ANNEXURE-IIB REFERRED TO IN REPLY TO PART (b) OF LOK SABHA
STARRED QUESTION NO. 219 TO BE ANSWERED ON 9th MAY, 2016
ASKED BY SHRI CHANDU LAL SAHU REGARDING FUNDS FOR
SHIKSHA ABHIYANS**

Teacher Education

(Rs. in lakh)

Sl. No.	Name of the State/UT	Pending Utilization Certificate (upto December, 2015)
1	Andhra Pradesh	408.57
2	Assam	139.00
3	Bihar	1960.76
4	Goa	6.75
5	Gujarat	1136.44
6	Haryana	2185.39
7	Himachal Pradesh	542.44
8	Jammu & Kashmir	1452.61
9	Jharkhand	278.65
10	Kerala	1059.48
11	Madhya Pradesh	2333.79
12	Maharashtra	1591.83
13	Mizoram	1049.12
14	Odisha	1109.36
15	Punjab	505.40
16	Rajasthan	986.48
17	Tamil Nadu	2404.01
18	Tripura	876.69
19	Uttar Pradesh	490.52
20	Uttarakhand	1643.64
21	West Bengal	297.56
22	NCT of Delhi	31.42
23	Puducherry	64.78
24	Telangana	452.46
Total		23007.15